

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

NEW DELHI, THE 17/10/1979.

ADDENDUM
NOTIFICATION
INCOME TAX

No.3033(F.No.203/139/77-ITA.II): The Department of Revenue hereby amend the notification No.2026(F.No.203/139/77-ITA.II) dated 26.10.77 as under:-

AFTER 'Sponsor'd by' : Dr. Banderawalia Lapresy Hospital,
Kendhawa and other centres.

ADD 'Name of Co - : Shri Vinodrai Manile Sheth,
sponsorer. Bombay - 3/- Lakhs.

Sd/-

(J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

Copy forwarded to:-

1. All Commissioner of Income-tax.(2 copies).
2. Director of Inspection(Income-tax & Audit)/Investigation/Research & Statistics/Publication and Public Relations, New Delhi.
3. Directorate of O&M Services(Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi-110001.
4. The Indian Council of Medical Research Ansari Nagar, New Delhi with reference to their letter No.18/31/77-AA.II dated 12.18.1979.
5. The Comptroller & Auditor General of India. (20 copies).
6. Bulletin Section of D.I.(RS&P), New Delhi(5 copies).

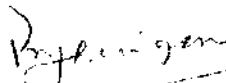
Sd/-

(J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

AUTHORISED FOR ISSUE

No.CC/ITA.II/2890/678/RSP/79.


ASSISTANT DIRECTOR(RS&P).

* SHARMA *